

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH - COURT No. III

Excise Appeal No. 41518 of 2017

(Arising out of Order-in-Original No.13 to 15/2015-Commr. Dated 29.09.2015 passed by Commissioner of Central Excise, Customs & Service Ta, 6/7, A.T.D. Street, Race Course, Coimbatore 641 018)

**The Commissioner of GST &
Central Excise**

No.6/7, A.T.D. Street,
Coimbatore 641 018.

.... Appellant

VERSUS

M/s.Unirols Airtex

2/12-A & B, Ramasamy Nagar,
Chiniyampalayam,
Coimbatore 641 062.

... Respondent

APPEARANCE :

Smt. Anandalakshmi Ganeshram, Authorized Representative
for the Appellant
Shri S. Viswanathan, Advocate for the Respondent

CORAM :

**HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)
HON'BLE MR. M. AJIT KUMAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 07.04.2025
DATE OF DECISION :07.04.2025

Per: Shri P. Dinesha

Appeal is dismissed. For order, see order of date in
Excise Appeal No.40290 of 2016.

(M. AJIT KUMAR)
Member (Technical)

(P. DINESHA)
Member (Judicial)